

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 20.04.2022 (WEDNESDAY)

COURT –II (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Restoration Application No. 04 of 2021 in Comp. App. (AT) (Ins) No. 136 of 2020	Seema Sundd Vs. Investors Clinic Infratech Pvt. Ltd.	Davesh Bhatia	Alok Aggarwal Akanshka Sharma Simran Arora

For Admission (After Notice)

2.	Comp. App. (AT) (Ins) No. 581 of 2019	Hari Singh Thakur. Vs. Universal Enterprises.	Virendra Rawat	Vijender Mann-R1 KK Mishra Mohit Singh-CS Asiya Khan
3.	Comp. App. (AT) No. 14 of 2021	Subh Laxmi Colonizers Pvt. Ltd. Vs. Registrar of Companies and Anr.	Ashutosh Gupta	Lata Sisodiya-R1 Easha Kadian-R2
4.	Competition App. (AT) No. 35 of 2019	Kuntal Chowdhury. Vs. Macleods Pharmaceuticals Ltd. & Anr.	Santosh Kumar	Neha Tandon-R1 Nakul Mohta-R2
5.	Competition App. (AT) No. 36 of 2019	With Kalyan Chowdhury. Vs. Cipla Ltd. & Anr.	Santosh Kumar	Neha Tandon-R1 Nakul Mohta-R2

For Hearing

6.	Competition App. (AT) No. 12 of 2020	Prashant Properties Pvt. Ltd. Vs. Competition Commission of India (CCI) & Ors.	Anurag Singh	Anup Kumar-R2 -15 Vaijayant Paliwal-R16
7.	Comp. App. (AT) (Ins) No. 445 of 2021	Amit Gupta Vs. Anil Kohli Resolution Professional for Dunar Foods Ltd.	Gyanendra Kumar	Abhishek Anand Mohak Sharma Vishrutyi Sahni Fatema Kachwala

8.	Comp. App. (AT) (Ins) No. 475 of 2021 & I.A. No. 1813 of 2021	KKR India Financial Services Ltd. Vs. Sintex Plastics Technology Ltd and Ors. With	Shankh Sengupta	Henna George-R1 Keyur Gandhi-R3 Hafeez Patarwala-R4 Shubhabrata Chakraborti
9.	Comp. App. (AT) (Ins) No. 577 of 2021	Amit Dinesh Chandra Patel Vs. KKR India Financial Services Ltd. & Anr. With	Heena George	Vividh Tandon Deepak Joshi Kaazvin Kapadia Angelika Awasthi-R1
10.	Comp. App. (AT) (Ins) No. 674 of 2021	DSP Investment Managers Pvt. Ltd. Vs. Sintex Plastic Technology & Ors. With	Hafeez Patanwala	Heena George Arjun Sheth-R2 Ketul R. Patel-R3 Kaazvin Kapadia-R4
11.	Comp. App. (AT) (Ins) No. 814 of 2021	Insolvency and Bankruptcy Board of India Vs. Sintex Plastics Technology Ltd. & Ors.	Vikas Mehta	Henna George Arvind Kr. Gupta Shivani Sharma-R1 Shubhabrata Chakraborti
12.	Comp. App. (AT) No. 64 of 2020	Deepak Kishan Chhabria & Anr. Vs. Orbit Electricals Pvt Ltd & Ors.	Mohit Chadha	Mahesh Agarwal Nishant Rao Shikhilsuri-R1 Himanshu Satija-R2 Abhijeet Sinha-R3,4 Shivam Wadhwa-R6
13.	Competition App. (AT) No. 31 of 2017	Gujarat Alkalies and Chemicals Ltd. Vs. Competition Commission of India With	YamanVerma	Samar Bansal (R-CC1) Sangram Patnaik-R2
14.	Competition App. (AT) No. 33 of 2017	Grasim Industries Ltd. Vs. CCI & Ors.	Krithika Ramesh	Samar Bansal (R-CC1) Sangram Patnaik-R2
15.	Competition App. (AT) No. 112 of 2019	Manjeet Plastic Industries Vs. Competition Commission of India & Ors.	Purnima Malik	Niti Richhariya

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1. Notice Board
2. Website: www.nclat.nic.in

By order of Hon'ble Chairperson
-sd/-
Registrar